NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.68/BB/	-	For compli-ance	Rule -6 of I&B	Classic Protection Force Pvt. Ltd. Vs Falcon Tyres Ltd.
2017				

	NAME (IN CARITAL)	SIGNATURE		
SL.	NAME (IN CAPITAL)	REPRESENTATION TO WHOM		
NO. &	& PHONE NUMBER	REPRESENTATION TO WHOM		
1.	Sangeetha.	Operational Greditor	& water	
	Sangeetha. Job CCI-legal			

ORDER

Counsel for Petitioner is present. Matter is listed today for hearing. We have seen office note. List it on 20/10/2017 to comply the objections.

Member (T)

Member (J)